

(a) whether it is a fact that several rebel Mizo splinter groups with stenguns, who recently trickled into India from East Pakistan are steering a propaganda-cum-fund collection campaign in and around the Mizo District;

(b) whether it is also a fact that many of these hostiles had been nabbed by the Security Forces with sleeping bags and heaps of pamphlets 'Independent Mizorum Government' among other material;

(c) if so, the number of arrests made in this connection; and

(d) the steps Government are taking to face the hostile Mizos?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) There are occasional reports of clandestine entry by small groups of Mizo rebels from East Pakistan. There is no information of any fund collection, voluntary or forced from the civil population or any such propaganda drive.

(b) No, Sir.

(c) Does not arise.

(d) Security Forces continue to be alert and vigilant to curb unlawful activities and to intercept illicit passage across the border.

Refusal of a Seat to Dr. C. V. Raman by Indian Airlines

2811. SHRI LAKHAN LAL KAPOOR:
SHRI J. AHMED :]
SHRI S. KUNDU :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) Whether it is a fact that Dr. C. V. Raman, an eminent Scientist, was refused a seat by the Indian Airlines for Bombay-Aurangabad sector on the 19th December, 1969; and

(b) if so, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Dr. C. V. Raman

purchased tickets on 20. 11. 1969 for travel on these sectors—

- | | |
|-------------------------|------------|
| (i) Bangalore-Bombay | 19.12.1969 |
| (ii) Bombay-Aurangabad | 19.12.1969 |
| (iii) Aurangabad-Bombay | 23.12.1969 |
| (iv) Bombay-Bangalore | 23.12.1969 |

While spot confirmation could be given for the Bangalore-Bombay sector, the Corporation had to wait-list him for the other sectors because of heavy tourist group bookings.

Subsequently, Dr. Raman revised his Itinerary on 2.12.1969 and asked for bookings for—

- | | |
|-------------------------|------------|
| (i) Bangalore-Bombay | 18.12.1969 |
| (ii) Bombay-Aurangabad | 18.12.1969 |
| (iii) Aurangabad-Bombay | 24.12.1969 |
| (iv) Bombay-Bangalore | 24.12.1969 |

In this case also although confirmation could be given only for the first, second and fourth sectors he had to be wait-listed for the third sector. When this position was communicated to Dr. Raman, he cancelled all the bookings on 3.12.1969 and obtained the full refund.

On 8.12.1969, a confirmation could be had for the Aurangabad-Bombay sector, for 24.12.1969 also. The Station Manager, Bangalore then contacted Dr. Raman personally and confirmed the booking as per his original request. Dr. Raman, however, did not avail of the bookings.

Construction of a Market in Ashok Nagar, West Delhi

2813. SHRI V. NARASIMHA RAO : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a contractor black listed by the Central Public Works Department several years ago was given a contract for constructing a market in Ashok Nagar in West Delhi by the Delhi Municipal Corporation;

(b) if so, the name of the contractor and the reasons for giving him the contract;